

Title: Demanded the required amount to be released immediately by the management of Hindustan Steel Construction Ltd., Durgapur for paying the salaries to the employees.

SHRI SUNIL KHAN (DURGAPUR): Mr. Speaker, Sir, I am raising a matter of great concern. The Minister of Steel is not here now. The employees of Hindustan Steel Construction Limited all over India, particularly in Durgapur, Bokaro and Rourkela, are not getting their salary. In the case of Durgapur, the workers have not got their wages for the last 13 months and the officers have not got their salary for one-and-a-half year. In Durgapur Steel Plant, Rs.4 crore state dues of H.S.C. are lying pending. I have already told the Minister that the management of Durgapur Steel Plant is not releasing the money. If the M.D. releases the money, they will get at least four months' salary. Yesterday I got information from Durgapur that the DSP management is ready to release the money but it is not ready to release Rs.4 crore. M.D. is ready to release Rs.2 crore and he is saying that they have to sign for Rs.4 crore. What is it? I know the present Minister of Steel is new to this Ministry and the Secretary also is new. So, when we sat together, they were not understanding this. Neither was the Secretary nor was the Minister understanding it. So, the workers are not getting their wages. One worker has already died in May last. Now the workers have gone to the court. The hon. Minister for Parliamentary Affairs is here. ...*(Interruptions)*

MR. SPEAKER: But you are not allowing the Minister to give reply.

SHRI SUNIL KHAN (DURGAPUR): He should tell the House why the amount which is already lying with the management of Durgapur Steel Plant, is not being released. The MD of Durgapur steel management says that he will give only Rs.2 crore but they have to sign for Rs.4 crore. Why it is going on? The Minister should respond to this.